National Company Law Tribunal

Allahabad Bench

CP NO. 7-4/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: HMA Natyrol Foods Limited

SECTION OF THE COMPANIES ACT: U/S 14 of the companies act of 2013

SI. NO.

Shahid Kozmi Designation Representation

Petitioner

Signature

CA NO.74/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. Arguments are heard. The order is dictated separately. List the matter on 5th September, 2017.

Dated:03.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash